economic or other sanctions against the Government of Pakistan?

SHRI JAWAHARLAL NEHRU: I do not quite know *to* what the hon. Member is referring about the Government of Pakistan not carrying out certain arrangements made in the Nehru-Lia-quat Ali Pact; but apart from that, what sanctions are proposed by him?

SHRI A. B. VAJPAYEE: Economic sanctions.

SHRI JAWAHARLAL NEHRU: Economic sanctions work both ways. If we apply<sub>></sub> it injures, it may injure us even more tha<sub>n</sub> the other party. That has been the experience in the past also.

SHRI EBRAHIM SULAIMAN SA1T: May I ask whether the Prime Minister would be kind enough to inform the House about the personnel of the Delegations that have been sent to the African and Asian countries to counteract the Pakistani propaganda?

MR. CHAIRMAN: That is a separate question.

श्री विमलकुमार मन्नालालजो चौरड़िया : श्रीमान्, यूनाइटड नेशंस में भी नहीं जाना चाहते क्योंकि उनका उपयोग सिद्ध नहीं होता और जैसा कि प्रश्न पूछा गया, एकानामिक सेंक्शन के पक्ष में भी नहीं है क्योंकि उससे आर ज्यादा खतरा हो जायगा । तो ऐसी स्थिति में वहां की माइनािटींज की मुरक्षा की दृष्टि से और प्रत्यक्ष रूप से और अप्रत्यक्ष रूप से पाकिस्तान पर कोई दबाव डाल सर्के इस सम्बन्ध में भारत सरकार क्या योजना बना रही है ?

श्री जवाहरलाल नेहरू : मेरी राय में कोई दबाव का इस्तेमाल करना बिल्कुल गलत है। कोई ऐसा दबाव, कोई कुछ यहां पर हो उससे बड़ी कोई गलती हो नहीं सकती क्योंकि उससे माइनारिटीज का नुकसान ही होता है। कोशिश हो रही है और मेरे स्थाल में उस कोशिश का असर भी हो रहा है। अलावा इसके, यहां जो कोई यह समझ कर बाज लोग इस धोके में आयें कि यहां कुछ करने से दवाव होता है तो इससे बिल्कुल उल्टा होता है, इससे बहां और तेज होता है, वहां और असर होता है।

to Questions

SHRI R. K. NEHRU'S VISIT TO MOSCOW

•120. SHRI BABUBHAI M. CHINAI: Will the PRIME MINISTER be pleased to state:

(a) whether Shri R. K. Nehru, Ambassador on Special Duty in the External Affairs Ministry, recently visited Moscow; and

(b) if so, what was the object of his visit?

THE MINISTER OF STATE IN THH MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) Yes, Sir. Shri R. K. Nehru visited Moscow from March 27 to 31 on his way to Geneva to resume the leadership of the Indian delegation to the Disarmament Conference.

(b) The purpose of Shri Nehru's visit was to have an exchange of views with the Soviet government leaders on matters of mutual interest, with particular reference to the problems of disarmament.

SHRI BABUBHAI M. CHINAI: May I know whether the U.S.S.R. was apprised of the consequences of the alliance between China and Pakistan and, if so, what was their reaction?

SHRI JAWAHARLAL NEHRU; I do n'ot know how the U.S.S.R, China and Pakistan arise out of this quest tion.

MR. CHAIRMAN: The question does not seem to arise.

SHRI A. B. VAJPAYEE: According to the reply, subjects of mutual interest were discussed. Are we to understand that the alliance between China and Pakistan is of no interest to India?

SHRIMATI LAK.SHM1 JN MEJNOW:

Mutual interest with particular reference to disarmament, I said.

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SHRI A. B. VAJPAYEE: What about general interest?

MR. CHAIRMAN: Please put the next supplementary.

SHRI P. L. KUREEL *URF* TALIB: Shri R. K. Nehru is Ambassador on Special Duty in the External Affairs Ministry. May I know what are the specific duties of this job?

SHRI JAWAHARLAL NEHRU: He is the Leader of the Delegation at the Disarmament Conference as well as the World Trade Conference.

SHRI A. D. MANI: Among the subjects of mutual interest which were discussed, may I ask the Government whether the question of the failure of the Chinese to accept the Colombo proposals was one of those subjects which were discussed by Mr. Nehru at Moscow?

SHRI JAWAHARLAL NEHRU: I cannot definitely say. It might have bean.

## RISE OF LAND REVENUE IN NASIRABAD CANTONMENT

◆121. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to refer to the answer given to Starred Question No. 489 rh the Rajya Sabha on the 10th March, 1964 and state whether examination of representations against the rise of land revenue in Nasirabad Cantonment, has since been completed?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN) : The representations against the fixation of rents have been examined and it has been found that they were fixed at rates higher than those contemplated under the instructions. Orders are being issued to charge the old rates upto 31st May, 1964, and thereafter revised rates will be fixed in accordance with the instructions on the subject. SHRI M. P. BHARGAVA: May I. know whether there is a wide difference between the land revenue rates in Nasirabad Cantonment and the neighbouring areas of Nasirabad?

SHRI Y. B. CHAVAN: This was the exact reason why these orders have been kept in suspense and they are being revised.

SHRI M. P. BHARGAVA: What **was** the previous land revenue in Nasirabad Cantonment and what is the proposed enhanced rate?

SHRI Y. B. CHAVAN: I have no exact information about the previous rate. About the general price of land, certainly we have the information. It is never more than Rs. 2 to Rs. 3 for the low type of soil and about Rs. 3 to Rs. 4 for the irrigated land.

श्रीं विभलकुमार मन्नालालजी चौरड़िमाः क्या श्रीमान यह बतलायेंगे कि जो रेट की बृद्धि की गई उसना क्या पहले विचार नहीं किया गया था कि इतना रेट बढ़ाने से ठीक नहीं होगा ग्राँर फिर ग्रपने की रिवाइज करने के लिये संसर्पेड करने के लिये कुछ करना होगा ?

श्री वाई० बी० चव्हाणः विचार तो किया था लेकिन जो श्रफसर वहां उस काम के लिये थे उन्होंने कुछ दूसरे ही काइ-टेरियन रखे थे ग्रौर उसका नतीजा यह हुआ कि वहां उन्होंने बढ़ाया ।

## COMPULSORY ESTABLISHMENT OF CONSU-MERS' STORES BY EMPLOYERS

•122. SHRI M. C. SHAH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state;

(a) whether Government have under consideration a proposal to introduce legislation making it compulsory for the employers to set up consumers\* stores under the Factories Act;

(b) whether the Employers' Federation of India has submitted any memorandum opposing this move; and I